

THE TRIPURA ACT NO. 11 OF 2014.

THE TRIPURA APPROPRIATION (NO. 9) ACT, 2014.

*AN
ACT*

to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31st March, 2007 in excess of the amount granted for those services and for that year.

BE it enacted by the Legislative Assembly of Tripura in the sixty-fifth year of the Republic of India as follows: -

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| <i>Short Title</i> | 1. This act may be called the Tripura Appropriation (No. 9) Act, 2014. |
| <i>Issue of
Rs. 14,85,12,265/-
out of the Consolidated
Fund of the State of
Tripura to meet certain
expenditure for the
Financial Year ended on
31st day of March, 2007.</i> | 2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees fourteen crore eighty five lakh twelve thousand two hundred sixty five only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31 st day of March, 2007 in excess of the amounts granted for those services and for that |
| <i>Appropriation</i> | 3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31 st day of March, 2007. |

THE SCHEDULE
(Section 2 and 3)

1 No. of Votes	2 Services and Purposes	3 Sums aggregating to		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
13	Public Works (R&B) Department (Capital)	0	15219800	15219800
20	Welfare of Scheduled Caste Department (Capital)	0	217295	217295
22	Relief & Rehabilitation Department (Revenue)	162232	0	162232
41	Education (S&W) Department (Capital)	57530	0	57530
42	Education (Sports) Department (Revenue)	18169548	0	18169548
43	Finance Department (Capital)	0	114685860	114685860
	GRAND TOTAL:-	18389310	130122955	148512265
	TOTAL : REVENUE	18331780	0	18331780
	TOTAL : CAPITAL	57530	130122955	130180485

D.M. JAMATIA
L.R. & SECRETARY, LAW
GOVERNMENT OF TRIPURA